

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 13.11.2019 (WEDNESDAY)
COURT OF CHAIRPERSON

11: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Venugopal M., Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 3435 of 2019 in Comp. App. (AT) (Ins) No. 1145 of 2019	Jitendra Jain. Vs. Nuvoco Vistas Corporation Ltd & Anr	Nitin Mishra	
2.	Comp. App. (AT) (Ins) No. 942 of 2019	Reliance Industries Ltd. Vs. Ajay Joshi & Ors.	Roopali Singh	Vijayant Paliwal-R1 Sneha Janakiraman-R2 Malvika Trivedi
3.	Comp. App. (AT) (Ins) No. 1020 of 2019	Ankit Goyat Vs. Sunita Agarwal & Anr. With	Ankur Garg	Vinod Chaurasia-R2
4.	Comp. App. (AT) (Ins) No. 1056 of 2019	Rajesh Goyal. Vs. Babita Gupta & Ors.	Sandeep Bhuraria	
5.	Comp. App. (AT) (Ins) No. 354 of 2019	Tourism Finance Corporation of India Ltd. Vs. Rainbow Papers Ltd & Ors. With	Sumant Batra	M.S. Vishnu Sankar (R2), Jasdeep Dhillon (R3), Siram P. (R4)
6.	Comp. App. (AT) (Ins) No. 364 of 2019	Virag Enterprise Vs. Ramchandra D. Chaudhary, RP of Rainbow Papers Ltd. &Anr. With	Parag Shah	M.S. Vishnu Sankar (R1), Jasdeep Dhillon (R2), Siram P
7.	Comp. App. (AT) (Ins) No. 404 of 2019	State Tax Officer (1) Vs. Rainbow Papers Limited.	Hemantika Wahi	M.S. Vishnu Sankar, Jasdeep Dhillon
8.	Comp. App (AT) (Ins) No. 781 of 2019	C & C Construction Ltd. Through Navneet Kumar Gupta, (RP) Vs. Power Grid Corporation of India Ltd.	Arunima Bhattacharjee	K. Datta
9.	Comp. App. (AT) (Ins) No. 820 of 2019	Sabarmati Gas Ltd. Vs. Shah Alloys Ltd.	Piyush Joshi	Gauri Rasgotra
10.	Comp. App (AT) (Ins) No. 848 of 2019	Deepakk Kumar Vs. Phoenix ARC Pvt Ltd. & Anr. With	Rajiv Singh	Ashwini Mata

11.	Comp. App. (AT) (Ins) No. 934 of 2019	State Bank of India. Vs. Phoenix ARC Pvt Ltd & Ors.	Chintan Chinnappa	Ashwini Mata
12.	Comp. App. (AT) (Ins) No. 890 of 2019	V. Murali Vs. Venkatesan Sankaranarayanan	V. Murali	
13.	Comp. App. (AT) (Ins) No. 1008 of 2019	Shubham Jain Vs. Gagan Ferrotech Ltd. & Anr.	Sanchit Garga	Syed Sarfaraz Karim-R2 Osama Suhail
14.	Comp. App. (AT) (Ins) No. 1062 of 2019	R.P. of SEL Manufacturing Company Ltd. Vs. Committee of Creditaors of SEL Manufacturing Ltd. & Ors.	Ananya Ghosh	Henna George-R3 Shantanu Chaturvedi
15.	Comp. App. (AT) (Ins) No. 1098 of 2019	Sanjay Gupta, R.P. of Topworth Pipes & Tubes Pvt. Ltd. Vs. Committee of Creditor, Topworth Pipes & Tubes Pvt. Ltd.	Abhishek Anand	Megha Karnwal
16.	Comp. App. (AT) (Ins) No. 1158 of 2019	Kaushal Kantilal Salvi. Vs. SQM Europe N.V. & Anr.	Rajinder Singh	
17.	Comp. App. (AT) (Ins) No. 1181 of 2019	Somesh Choudhary. Vs. Syndicate Interglobe.	Aditya Sharma	Yogesh Kumar Gupta-R2

For Admission (Fresh Cases)

18.	Comp. App. (AT) (Ins) No. 719 of 2019	Rohit Chhabra. Vs. Sushil Kumar Gupta & Anr.	Prachi Johri	
19.	Comp. App. (AT) (Ins) No. 1043- 1044 of 2019	Vaayucon Greentech Pvt. Ltd. Vs. Vani Biochem	V. Sridhar Reddy	
20.	Comp. App. (AT) (Ins) No. 1147 of 2019	Hardeep Singh Sawhney Vs. Sawhney Builders Pvt. Ltd.	Dhruv	
21.	Comp. App. (AT) (Ins) No. 1211 of 2019	Datamatics Digital Ltd. Vs. Sipani Online Pvt Ltd. Through the interim Resolution Proffesional Konduru Prashanth Raju.	Karan Malhotra	
22.	Comp. App. (AT) (Ins) No. 1212 of 2019	S. Boomadevi & Anr. Vs. PRC International Hotels Pvt Ltd & Ors.	Shantanu Singh	
23.	Comp. App. (AT) (Ins) No. 1213 of 2019	National Highways Authority of India Vs. Transstroy Tirupati Tiruthani Chennai Tollways Pvt Ltd & Anr.	Gurvinder Suri	

24.	Comp. App. (AT) (Ins) No. 1215 of 2019	Fenil Bharatbhai Shah. Vs. Ardor Global Pvt Ltd & Ors.	Heena George	
25.	Comp. App. (AT) (Ins) No. 1216 of 2019	Raj Kumar Arora Sole Proprietor of Raj Furnitures Vs. Ksheer Sagar Developers Pvt Ltd.	Rohit Rathi	
26.	Comp. App. (AT) (Ins) No. 1217 of 2019	Swati Rajesh Phad. Vs. UCO Bank & Anr.	Santosh Kumar	
27.	Comp. App. (AT) (Ins) No. 1218 of 2019	IndiaBulls Distribution Services Ltd. Vs. Rudra Buildwell Homes Pvt Ltd.	Rudreshwar Singh	
28.	Comp. App. (AT) (Ins) No. 1219 of 2019	J.M. Financial Asset Reconstruction Company Ltd. Vs. Anil Kumar Tandon & Ors.	Anushree Kapadia	
29.	Comp. App. (AT) (Ins) No. 1220 of 2019	India Power Corporation Ltd. Vs. Meenakshi Energy Ltd Through Resolution Professional R. Ravi Shankar Devarakonda & Anr.	Arijit Mazumdar	
30.	Comp. App. (AT) (Ins) No. 1221 of 2019	India Power Corporation Ltd. Vs. Dynamic Cables Ltd & Anr.	Arijit Mazumdar	
31.	Comp. App. (AT) (Ins) No. 1222 of 2019	Gauri Agarwal. Vs. UCO Bank & Anr.	A.K. Panda	
32.	Comp. App. (AT) (Ins) No. 1223- 1224 of 2019	Sunil S. Kakkad Vs. Parag Sheth, Resolution Professional	Rajendra Beniwal	
33.	Comp. App. (AT) (Ins) No. 1225 of 2019	Indus Projects Ltd. Vs. Industrial X-Ray & Allied Radiographers Pvt. Ltd. & Ors.	Rohit Rathi	
34.	Comp. App. (AT) (Ins) No. 1226 of 2019	Encote Energy (India) Pvt. Ltd. Vs. V. Venkatachalam	Anshul	
35.	Comp. App. (AT) (Ins) No. 1227 of 2019	S. S. Polymex Vs. Kanodia Technoplast Ltd.	Ankit Singhal	
36.	Comp. App. (AT) (Ins) No. 1228 of 2019	POSCO International Corporation Vs. Mohana Cotton Ginning Pvt. Ltd.	Payal Chandra	
37.	Comp. App. (AT) (Ins) No. 1229 of 2019	Savan Godiawala, Liquidator of Lanco Infratech Ltd. Vs. Apalla Siva Kumar	Charu Bansal	
38.	Comp. App. (AT) (Ins) No. 1230 of 2019	Mistcold Sales and Services Pvt. Ltd. VS. Nayati Healthcare and Research Pvt. Ltd.	Mukesh Gupta	
39.	Comp. App. (AT) (Ins) No. 1231 of 2019	Anand Sonbhadra, R.P. of Shubhkamna Buildtech Pvt. Ltd. Vs.	Simran Jyoti Singh	

		Arham Escon Pvt. Ltd.		
40.	Comp. App. (AT) (Ins) No. 1232 of 2019	MAIF Investment India 2 Pte Ltd. Vs. Ind-Barath Energy (Utkal) Ltd. & Anr.	Rajendra Barot	
41.	Comp. App. (AT) (Ins) No. 1233 of 2019	Excel Infra Logistics Pvt. Ltd. Vs. Karnani Solvex Pvt. Ltd.	Pradhuman Gohil	
42.	Comp. App. (AT) No.321 of 2019	Yash Vardhan Mall. Vs. Indrapuri Studios Pvt Ltd & Ors.	Ashok Kumar Jain	Dhruv Surana
43.	Comp. App. (AT) No.322 of 2019	Parvinder Singh Sawhney Vs. Sawhney Export House Pvt. Ltd. & Ors.	Sonam Anand	
44.	Comp. App. (AT) No.323 of 2019 (With Defects)	A Renuga Vs. Shar Theme Park Pvt. Ltd. & Ors.	Nishtha Khurana	K.V. Balakrishnan

For Admission (After Notice)

45.	Comp. App. (AT) (Ins) No. 02 & 09 of 2019	Global Business Corporation Vs. Punjab National Bank & Anr.	Manisha Choudhary	Namrata Ranga-R1 Nishi Chaudhary
46.	Comp. App. (AT) (Ins) No. 391 of 2019	IDBI Bank Ltd. Vs. Ajay Joshi Resolution Professional for the Corporate Debtor & Ors. With	Sidhartha Barua	Roopali Singh- R2&3 Sneha Janakiraman-COC Anannya Ghosh- RP
47.	Comp. App. (AT) (Ins) No. 492 of 2019	Gail India Ltd. Vs. Ajay Joshi & Ors.RP of Alok Industries	Nishant Awana	Roopali Singh- R2&3 Sneha Janakiraman-COC
48.	Comp. App. (AT) (Ins) No. 709 of 2019	Invent Assets Securitisation & Reconstruction Pvt Ltd & Anr. Vs. Rajmal Labhchand Mogra & Ors.	Smriti Churiwal	Aman Varma- R1&2 Swati Gopalani- AVP
49.	Comp. App. (AT) (Ins) No. 797 of 2019	Meena V. Kothari. Vs. Maberest Hotels Pvt Ltd	Chandra Shekhar Yadav	
50.	Comp. App. (AT) (Ins) No. 906 of 2019	Rakesh Wadhawan. Vs. Bank of India & Anr.	Subir Kumar	Subrata Roy-BOI Meghna Rao-R2
51.	Comp. App (AT) (Ins) No. 949 of 2019	Vijay Pal Garg & Ors. Vs. Pooja Bahry Liquidator in the Matter of GEE Ispat Pvt Ltd.	Kunal Godhwani	Mahima Singh
52.	Comp. App. (AT) (Ins) No. 1001 of 2019	Regional Provident Fund Commissioner-I, Ahmedabad. Vs. Ramchandra D. Choudhary	Manish Dhir	David Rao (R1)

53.	Comp. App. (AT) (Ins) No. 1016 of 2019	Vishal Gupta. Vs. Aanav Construction Co. & Anr.	Ritesh Khare	Anuj Mirhda
54.	Competition App. (AT) No. 34 of 2019	Jalgaon District Medicine Dealers Association (JDMDA) & Ors. Vs. Competition Commission of India & Anr.	Nakul Mohta	Manmeet Arora
55.	Competition App. (AT) No. 35 of 2019	Kuntal Chowdhury. Vs. Macleods Pharmaceuticals Ltd & Anr. With	Santosh Kumar	
56.	Competition App. (AT) No. 36 of 2019	Kalyan Chowdhury. Vs. Cipla Ltd & Anr.	Santosh Kumar	

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In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 600 of 2018	Tirumala Balaji Alloys Pvt Ltd Vs Sumit Binani With	Arjun Asthana	Nakul Mohta-R1
2.	Comp. App. (AT) (Ins) No. 601 of 2018	Excello Fin Lea Ltd. Vs. Sumit Binani & Anr.	Pooja M. Saigal	Nakul Mohta-R1 Arjun Asthana-R2
3.	Comp. App. (AT) (Ins) No. 04 of 2019	Smart Timing Steel Ltd. Vs. National Steel & Agro Industries Ltd.	Sanjay Grover	Tishampati Sen
4.	Comp. App. (AT) (Ins) No. 47 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors. With	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
5.	Comp. App. (AT) (Ins) No. 48 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors. With	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
6.	Comp. App. (AT) (Ins) No. 49 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors. With	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3

7.	Comp. App. (AT) (Ins) No. 50 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors.	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
8.	Comp. App. (AT) (Ins) No. 189 of 2019	B.R Traders Vs. Venakataramanarao Nagarajan & Ors. With	Vikram Singh Arya	Ankit Vijaywargiya-R1 Madhusmita Bora- R2&R4
9.	Comp. App. (AT) (Ins) No. 190 of 2019	K.K Foods Vs. Venakataramanarao Nagarajan & Ors. With	Mohan Raj A.	Ankit Vijaywargiya-R1 Madhusmita Bora- R2&R4
10.	Comp. App. (AT) (Ins) No. 784 of 2018	Arokiasamy Joseb Raj Vs. Venakataramanarao Nagarajan & Ors. With	SC Das	Rajesh Kumar- R(1-3)
11.	Comp. App (AT) (Ins) No. 686 of 2019	Pepsico India Holding Pvt Ltd. Vs. V. Nagarajan. RP of Oceanic Tropical Fruits Pvt Ltd.	Manish Kumar Jha	J.Maniuvannan
12.	Comp. App. (AT) (Ins) No. 216 of 2019	Lasa engineers Pvt Ltd. Vs. Devas engineering Systems Pvt Ltd.	Vishakha Gupta	Shruti Iyer
13.	Comp. App (AT) (Ins) No. 731 of 2019	K.R.V. Uday Charan Rao. Vs. Bank of India.	Sourabh Gupta	Ashish Rana – R1
14.	Comp. App (AT) (Ins) No. 761 of 2019	Accord Life Spec Pvt Ltd. Vs. Orchid Pharma Ltd & Ors. With	Ravi Raghunath	P.V. Dinesh-R1 Satwnder Singh-R2 Sanjay Kapur-SBI
15.	Comp. App (AT) (Ins) No. 762 of 2019	Accord Life Spec Pvt Ltd. Vs. Orchid Pharma Ltd & Ors.	Ravi Raghunath	R.P.Kapur
16.	Comp. App. (AT) (Ins) No. 861 of 2019	Next Orbit Ventures. Vs. Print House (India) Pvt Ltd.	Atanu Mukherjee	

For Orders

17.	I.A. No. 3313 of 2019 in Comp. App. (AT) No. 287 of 2019	Reed Relays & Electronics India Ltd. & Ors. Vs. Mahendra G. Wadhvani	Vipul Ganda	Delep Goswami
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18.	I.A No. 3442 of 2019 in Comp. App. (AT) (Ins) No. 1041 of 2019	Sanjiv Kumar Tulsian. Vs. Contemporary Brokers Pvt Ltd & Anr.	Ashish Chodhury	Raveena Rai
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For Admission (Fresh Cases)

19.	Review Application No. 24 of 2019 in Comp. App. (AT) No. 156 of 2019, 157 of 2019, 158 of 2019, 159 of 2019, 160 of 2019, 161 of 2019, 162 of 2019, 163 of 2019, 164 of 2019, 165 of 2019, 166 of 2019, 167 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors.	Alisha Chopra	
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After the above

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 179 of 2019	State Bank of India & Anr. Vs. Visa Infrastructure Ltd.	PBA Srinivasan	V.V.V Shastri

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By Order

**-sd/-
Registrar**